

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00335/2018

Tuesday, this the 10th day of April, 2018

CORAM

**Hon'ble Mr. U. Sarathchandran, Judicial Member
Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

1. Tithin Daniel, Aged 25 years
S/o.N.D.Daniel
Leading Fireman, Fire Station, INS Zamorin
Ezhimala, Kannur- 670 310, Residing at Nelliplackal House
Palancherimoghal, Pukkattupady, Edathala P.O
Ernakulam-683 563

2. Sreeram M.V
Aged 29 years, S/o.M.D.Venu
Leading Fireman, Fire Station, INS Zamorin
Ezhimala, Kannur- 670 310, Residing at Sreevihar
Kottuvally, Kaitharam P.O, Ernakulam – 683 519

3. Procyon M.V
Aged 28 years
S/o.M.R.Vidyadharan, Leading Fireman
Fire Station, INS Zamorin, Ezhimala, Kannur-670 310
Residing at Morappillil House, Mattoor, Kalady P.O
Ernakulam – 683 574

4. Tachyon M.V
Aged 33 years
S/o.M.R.Vidhyadharan, Leading Fireman
Fire Station, INS Zamorin, Ezhimala, Kannur-670 310
Residing at Morappillil House, Mattoor , Kalady P.O
Ernakulam – 683 574

5. K.S.Sankardas
 Aged 34 years, S/o.K.K.Sukumaran
 Leading Fireman, Fire Station, INS Zamorin
 Ezhimala, Kannur-670 310, Residing at Kattalanikathil House
 Kedamangalam, North Paravoor, Ernakulam – 683 513

6. Jithin Gopi.A
 Aged 26 years, S/o.Gopi.A.P
 Leading Fireman, Fire Station, INS Zamorin
 Ezhimala, Kannur-670 310, Residing at Assaripurath House
 Painagarapilly P.O, Thripunithura, Ernakulam-682314

7. Dipu Balakrishnan
 Aged 31 years
 s/o.Balakrishnan, Leading Fireman, Fire Station
 INZ Zamorin, Ezhimala, Kannur-670 310
 Residing at Alampblackal House, Changampuzha Road
 Edappally P.O, Ernakulam-682 324

..... **Applicants**

(By Advocate – Mr.Varun.C.Vijay)

V e r s u s

1. Union of India
 Represented by Secretary
 Ministry of Defence, South Block
 New Delhi – 110 001

2. The Flag Officer
 Commanding-in-chief, Head Quarters, Southern
 Naval Command, Naval Base, Kochi – 4

3. The Staff Officer
 Civilian Personal, Headquarters Southern
 Naval Command, Naval Base, Kochi-4

..... **Respondents**

(By Advocate – Mrs.P.K.Latha,ACGSC)

This Original Application having been heard on 10.04.2018, the Tribunal on the same day delivered the following:

ORDER (ORAL)

*Per: **Mr. E.K. Bharat Bhushan, Administrative Member***

Applicants in Original Application No.180/335/2018 submitted that the applicants are Leading Firemen who are eligible for promotion to the higher posts and have been included in Annexure A-1, panel of promotion.

Mrs.P.K.Latha, ACGSC takes notice on behalf of the respondents.

2 The prayer in the Original Application is for considering the claims of the applicants against 10 vacancies which are available to the Leading Firemen category. At this point, we feel that the Original Application can be disposed of by directing respondent no.1 to consider representations made by the applicants, copies of which are available at Annexures A-3 to A-9, regarding their claim for promotion.

3 We direct accordingly. Respondent no.1 shall take a considered decision on the representations within one month of receipt of copy of this order.

4. The Original Application is disposed of. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

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List of Annexures of the Applicant

Annexure A-1 - True copy of the Panel for promotion Fire Fighting Staff dated 29.3.2017.

Annexure A-2 - True copy of the Promotion/Transfer Fire Fighting Staff dated 29.3.2017.

Annexure A-3 - True copy of the representation submitted by the 1st applicant

Annexure A-4 - True copy of the representation submitted by 2nd applicant

Annexure A-5 - True copy of the representation submitted by 3rd applicant

Annexure A-6 - True copy of the representation submitted by 4th applicant

Annexure A-7 - True copy of the representation submitted by 5th applicant.

Annexure A-8 - True copy of the representation submitted by 6th applicant

Annexure A-9 - True copy of the representation submitted by 7th applicant

Annexure A-10 - True copies of the postal receipt dated 22.3.2018.
